**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(APPELLATE JURISDICTION)**

**APPEAL NO. 252 OF 2015 &**
**IA NO. 408 OF 2015**

**Dated: 26th October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Salasar Steel & Power Ltd. .... Appellant(s)**
**Vs.**
**Chhattisgarh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Raunak Jain
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R-1

Mr. K. Gopal Choudhary a/w
Mr. Arvind Banerjee (Rep.) for CSPDCL

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.***

**(I.J. Kapoor)**
**Technical Member**

**(Justice Ranjana P. Desai)**
**Chairperson**

ts/vt